

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 366
TO BE ANSWERED ON 19TH AUGUST, 2025

PM-KISAN IN PEDDAPALLI

*366. SHRI VAMSI KRISHNA GADDAM:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers who have benefited from the PM-KISAN scheme in Peddapalli district Telangana since its launch, along with the total financial assistance transferred year-wise;
- (b) whether the Government is aware that the current annual assistance Rs. 6,000 under PMKISAN is inadequate to meet rising agricultural input costs such as fertilizers, seeds, and fuel;
- (c) if so, whether the Government has any plans to increase the financial assistance under PM-KISAN; and
- (d) if so, the timeline for such a revision and if not, the reasons therefor?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A statement is laid on the table of the House.

STATEMENT MADE IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 366 REGARDING PM-KISAN IN PEDDAPALLI RAISED BY SHRI VAMSI KRISHNA GADDAM, MP DUE FOR REPLY ON 19TH AUGUST, 2025.

(a): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.90 lakh Cr. through 20 installments since inception of the Scheme.

The details of beneficiaries in the Peddapalli district of Telangana and amount disbursed to them through various instalment under PM-KISAN since inception, as on 04.08.2025, is as follows:

Instalment	Beneficiaries benefitted	Amount (In Rs. Crore)
1st Instalment	43,993	8.80
2nd Instalment	64,289	15.23
3rd Instalment	73,901	16.47
4th Instalment	73,107	15.73
5th Instalment	79,134	17.64
6th Instalment	81,660	16.70
7th Instalment	80,951	16.40
8th Instalment	80,571	16.44
9th Instalment	81,214	17.18
10th Instalment	81,167	16.49
11th Instalment	79,979	16.52
12th Instalment	71,178	14.39
13th Instalment	67,009	14.13
14th Instalment	68,695	14.77
15th Instalment	69,294	14.88
16th Instalment	72,060	17.23
17th Instalment	72,353	15.33
18th Instalment	71,952	14.62
19th Instalment	72,544	14.93
20th Instalment	71,566	14.46
Total		48.79

(b): Currently, there is no such proposal under consideration.

(c): Does not arise.

(d): Does not arise.
